

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 3 OF 2025

IN THE MATTER OF:

Bhishm Tyagi	V/s	Applicant
State of U.P & Ors.		Respondent

MEMO OF PARTIES (As per order dated 13.11.2025)

Bhishm Tyagi	Versus	Applicant
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- 1. State of Uttar Pradesh**
Through Secretary, Environment, Forest and Climate Change Department,
Government of Uttar Pradesh
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in **(Respondent No.1)**
- 2. Director, Industries Department,**
Government of Uttar Pradesh
GT Road, Sarvodaya Nagar, Kanpur, Uttar Pradesh 208002
Email: odopcell@gmail.com/ iidcup.84@gmail.com **(Respondent No.2)**
- 3. District Magistrate, Bijnor**
Collectorate Bijnor, Uttar Pradesh 246701
Email: dmbij@nic.in **(Respondent No.3)**
- 4. Uttar Pradesh State Pollution Control Board (UPSPCB)**
Through Member Secretary
Building.No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow – 226010, UP
Email: ms@uppcb.in **(Respondent No.4)**
- 5. M/s. Dev Industries**
Through Mr. Rahul Tyagi and Mr. Sachin Tyagi
village Baseda Taga, Tehsil Naugawan Sadat,
District Amroha, Uttar Pradesh-244221 **(Respondent No.5)**
- 6. Central Pollution Control Board (CPCB)**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in **(Respondent No.6)**